National Company Law Tribunal

Allahabad Bench

CPNO. 10 | 2010

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2017

NAME OF THE COMPANY: Shamlery Cotysn Ltd

SECTION OF THE COMPANIES ACT: 391/394 of the companies act of 1956

SI. NO.

Name

Designation

Representation

Signature

SF. Ahred Alwate Petition Marcear Mehote Howe Perpoyoy

CP No.10/2010

Advocate, Shri Fahim Ahmad for the petitioner. Shri Manish Mahrotra for the Respondent No. 4 (Federal Bank), Shri Ashish Mishra for the Respondent No.3. He is filing Vakalatnama on behalf of the Respondent No. 3. It is taken on record and he seeks time to file reply by serving advance copy to the petitioner counsel.

The matter be listed on 23rd November, 2017.

Date: 24/10/2017

Typed by P.K.Jyoti

H.P. Chaturvedi, Member(Juniciai)